

FORM G INVITATION FOR EXPRESSION OF INTEREST FOR VIMLADEVI AGRO TECH LIMITED MANUFACTURING OF EDIBLE OILS (S.E OILS) AT KOTA, RAJASTHAN (Under Regulation 36A (1) of the Insolvency and Bankruptcy (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)		
RELEVANT PARTICULARS		
1.	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Vimladevi Agro Tech Limited CIN: U15143RJ2007PLC024762 PAN: AACCV5971C
2.	Address of the registered office	Kasra No. 168, village Polai Kalan Tehsil Digod, Kota, Rajasthan, India- 324009
3.	URL of website	NIL
4.	Details of place where majority of fixed assets are located	Registered Office Address:- Kasra No.168, village Polai Kalan Tehsil Digod, Kota, Kota, Rajasthan, India- 324009
5.	Installed capacity of main products/ services	Operations of the Corporate Debtor are closed. Last Audited Financial Statements are of FY 2019-2020
6.	Quantity and value of main products/ services sold in last financial year	Financial Year: 2019-2020 Quantity: Not ascertained Rs. Nil, as per the latest Audited Financials no revenue has been reported from main services (Financial Year 2019-2020)
7.	Number of employees/ workmen	Presently, there are no employee/workmen.
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors, relevant dates for subsequent events of the process are available at URL:	Details can be sought by prospective resolution applicant via the below-mentioned link https://drive.google.com/drive/folders/19iDKL KXY8rQ5NbJDAzPjYI1tQCPcLIER?usp=sharing
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by prospective resolution applicant via e-mail by raising specific request at e-mail id: ibc.vimladeviagrotech@gmail.com https://drive.google.com/drive/folders/19iDKL KXY8rQ5NbJDAzPjYI1tQCPcLIER?usp=sharing
10.	Last date for receipt of expression of interest	15th May, 2025
11.	Date of issue of provisional list of prospective resolution applicants	20th May, 2025
12.	Last date for submission of objections to provisional list	25th May, 2025
13.	Date of issue of final list of prospective resolution applicant	3rd June, 2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	3rd June, 2025
15.	Last date of submission of resolution plans	29th June, 2025
16.	Process email id to submit EOI	ibc.vimladeviagrotech@gmail.com

Date: 25.04.2025
Place: Jaipur

-sd/-
Jai Prakash Rawat
(Resolution Professional)

In the Matter of M/s Vimladevi Agro Tech Limited
IP Registration No. IBBI/IPA-001/IP-P-01969/2020-2021/13039
AFA Certificate No. AA1/13039/02/300625/107038 valid upto 30.06.2025
22-B, New Colony, Chandni Chowk, Jhotwara, Jaipur, Rajasthan, 302012
Email: ipjprawat@gmail.com